

**CITY CIVIL AND SESSIONS COURT MUMBAI**  
**IN THE COURT OF C.R. 26 – VACANT (I/C) HHJ SHRI. D.E. KOTHALIKAR**  
**COURT 25 ADDL. SESSIONS JUDGE**  
**Criminal Cause List Dated 24/07/2020**

<b>Sr. No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Adv.</b>
1	MCOB (Exh.194) (B.A.) for hearing	18/2018	Satish S. Mangale V/s. State of Maharashtra Through Kalwa P.stn.	Adv. M.B. Shirsat / Shukla